

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KANDLA ENERGY AND CHEMICALS LIMITED OPERATING IN CHEMICALS MANUFACTURING INDUSTRY IN GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	KANDLA ENERGY AND CHEMICALS LIMITED CIN : U24230GJ2005PLC045642 PAN : AACCB5722H
2.	Address of the registered office	11, 2nd Floor, Shri Krishna Centre, Near Mithakhali Six Roads, Navrangpura, Ahmedabad-380 009
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Kutch and Ahmedabad
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : cnjabd@gmail.com or kandlaenergy.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : cnjabd@gmail.com or kandlaenergy.cirp@gmail.com
10.	Last date for receipt of expression of interest	19/01/2023
11.	Date of issue of provisional list of prospective resolution applicants	22/01/2023
12.	Last date for submission of objections to provisional list	27/01/2023
13.	Process email id to submit EOI	kandlaenergy.cirp@gmail.com

Date : 02.01.2023

Place: Ahmedabad

Sd/-

Mr. Nimai Gautam Shah

Resolution Professional for Kandla Energy and Chemicals Limited

Registration No.: IBBI/IPA-001/IP-P00154/2017-2018/10323

606-606-607, Silver Oaks, Near Mahalaxmi Char Rasta, Paldi, Ahmedabad 380 007